

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay that on 23rd April 2025 :**

I

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice Sarang V. Kotwal** and the **Hon'ble Shri Justice Shyam C. Chandak** will take up the extant judicial assignment of the Division Bench presided over by the **Hon'ble Shri Justice Sarang V. Kotwal.**

II

Urgent mentioning and placing of the matters, if any, of the Single Bench presided over by the **Hon'ble Shri Justice Shyam C. Chandak** is allowed before the Single Bench presided over by **the Hon'ble Shri Justice Amit Borkar.**

Dated this 21st day of April, 2025.

By Order

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S., Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A. S., Bombay